

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL NO.34/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DUSHYANT KUMAR PARASHAR & ANR. V/S DORI LAL SHEET GRAH PRIVATE LIMITED & ORS.
UNDER SECTION	58 OF THE COMPANIES ACT, 2013 R/W RULE 11 & 70 OF NCLT RULES, 2016

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mohd. Kaif Proxy for
Sh. Udai Chandani, Adv.

: For the Appellant

Sh. Shahid Kazmi, Adv.

: For the Respondents

ORDER

- 1.** Ld. Counsel, Sh. Shahid Kazmi representing the Respondents seeks and is granted two weeks time to file reply.
- 2.** Let the reply be filed within the aforesaid stipulated period with advance copy to be supplied to the other side.
- 3.** The matter is adjourned for further hearing on 16th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

18th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*